

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Judicial Service - Junior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.3733/2016-B.SPL.

NOTIFICATION NO.689-B.SPL.

DATED:15.06.2016

READ:

High Court's Proceedings Roc.No.159/2013-Vigilance Cell, dated
16.05.2016

**The High Court is pleased to order the following Transfers and
Postings:-**

I

Sri S.Chandra Sekhar, formerly II Addl. Junior Civil Judge,
Chittoor, now reinstated into service by revoking the suspension orders
vide High Court's proceedings read above, is posted as Junior Civil Judge,
Macherla, Guntur District (Post kept vacant)

Sri S.Chandra Sekhar, will immediately proceed to his new
station and shall take charge of his post from I Addl. Junior
Civil Judge, Gurazala.

II

Sri M.K.V.Achari, Junior Civil Judge, Srungavarapukota,
Vizianagaram District, is transferred and posted as Junior Civil Judge,
Aluru, Kurnool District (Post kept vacant)

- i) Sri M.K.V.Achari, will immediately handover charge of his
post to the Junior Civil Judge, Kothavalasa, and proceed to
his new station. He shall take charge of his post from
I Addl. Junior Civil Judge, Adoni.
- ii) The Junior Civil Judge, Kothavalasa, will be in full additional
charge of the post of Junior Civil Judge, Srungavarapukota,
until further orders.

NOTE: The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.

REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. **The Registrar General and other Registrars, High Court of Judicature at Hyderabad.**
4. **The District Judge (Enquiries), High Court of Judicature at Hyderabad.**
5. **The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)**
6. The Accountant General, Andhra Pradesh, Hyderabad
7. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Telangana Hyderabad.
8. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Andhra Pradesh, Hyderabad.
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
12. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
13. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
14. The Prl. District and Sessions Judges, Chittoor, Vizianagaram
15. The I Addl. District and Sessions Judges, Chittoor, Vizianagaram
16. The II Addl. Junior Civil Judge, Chittoor.
17. The I Addl. Junior Civil Judge, Gurazala, Guntur District
18. The Junior Civil Judge, Macherla, Guntur District
19. The Junior Civil Judge, Srungavarapukota, Vizianagaram District
20. The Junior Civil Judge, Kothavalasa, Vizianagaram District
21. The Junior Civil Judge, Aluru, Kurnool District
22. The I Addl. Junior Civil Judge, Adoni, Kurnool District
23. The District Treasury Officers, Chittoor, Guntur, Kurnool and Vizianagaram
24. The Sub Treasury Officer, Srungavarapukota, Kothavalasa (Vizianagaram District) Gurazala (Guntur District)
25. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.